No.I.JL.46/60-A.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

Received the assent of the Governor on the 3rd November 1960

ASSAM ACT No.XXIX OF 1960

THE ASSAM APPROPRIATION (No.IV) ACT, 1960

(As passed by the Assembly)

[Published in the Assam Gazette, Extraordinary, date a the 7th November 1960]

An

Act

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1957 in excess of the amount authorised or granted for the said services.

It is hereby enacted in the Eleventh Year of the Republic of India as follows:

Short title. 1. This Act may be called the Assam Appropriation (No. IV) Act, 1960.

Issue of Rs. 2.42,48,026 State of Assam, the sums specified in column (3) of the Consolidated Fund of the Schedule amounting in the aggregate to the sum of two crores, forty-two lakhs, forty-eight thousand and twenty six rupees shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year 1956.

The services of the services specified in column (2) of the Schedule during the financial year ended on the 31st day of March 1957 in excess of the amounts authorised or granted for those services for that year.

Appropriation.

3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act shall be appropriated and shall be deemed to have been appropriated, for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 1957.

SCHEDULE

(1)	(2)		(3)	
		Sums not exceeding		
Grant No.	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
5	Forests	27,19,582	• • • • • • • • • • • • • • • • • • • •	27 ,19, 5 82
	Interest on Debt and other obligations.	***	1,28,743	1,28,743
13	Jails and Convict Settlements	4,47,242		4,47,242
28	Civil Works (Excluding Tools and Plant and Esta-	1,63,74,197	378	1,63,74,575
32	blishment charges). Superannuation Allowances and Pensions.	* * .	16,511	16,511
33	Stationery and Printing	1,46,903		1,46,903
35	Donation for charitable purposes, etc.	***	82,257	82,257
40	Advanced Technical Training and Scholarships, etc.	3,569	***	3,5 69
5 2	Capital Outlay on Electricity Schemes.	43,28,644	,	43,28,644
	Grand Total	2,40,20,137	2,27,889	2,42,48,026

B. C. BARUA, Secy. to the Govt. of Assam, Law Deptt.